

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

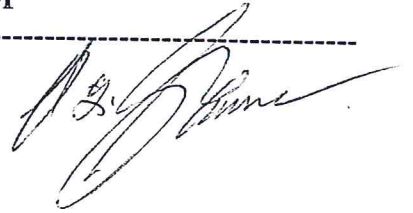
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/86/IB/2018
PETITION NUMBER : CP/563/IB/2018
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK & 3 OTHERS
NAME OF THE RESPONDENT(S) : VENKATA SIVAKUMAR & 2 OTHERS
UNDER SECTION : 27

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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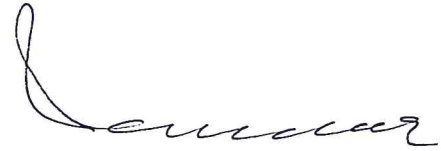
M. L. Ganesan

2012, CBI, DBR
2013



Venkata SIVA
Icumar

Resolution
Professional
Practising in person



ORDER

Counsel for Applicant present. RP in person present and he is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 01.03.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)